

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 145/TT/2018

- Subject** : Approval of transmission tariff from COD to 31.3.2019 for 400 kV D/C Mahan-Sipat line alongwith associated bays at Mahan and Sipat and 2x50 MVAR line reactors at Sipat pooling Sub-station, 2x50 MVAR line reactors at Mahan pooling Sub-station and 1x80 MVAR, 420 kV switchable bus reactor at Mahan TPS along with its associated 400 kV bay for 2009-14 period.
- Date of Hearing** : 24.5.2018
- Coram** : Shri P. K. Pujari, Chairperson
Shri A. K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member
- Petitioner** : Essar Power Transmission Co. Ltd. (EPTCL)
- Respondents** : Essar Power M. P. Ltd. and 5 others
- Parties present** : Shri Alok Shankar, Advocate, EPTCL

Record of Proceedings

The learned counsel of Essar Power Transmission Co. Ltd. (EPTCL) submitted that the instant petition has been filed for approval of tariff of 400 kV D/C Mahan-Sipat line alongwith associated bays at Mahan and Sipat and 2x50 MVAR line reactors at Sipat pooling Sub-station, 2x50 MVAR line reactors at Mahan pooling Sub-station and 1x80 MVAR, 420 kV switchable bus reactor at Mahan TPS along with its associated 400 kV bay. The learned counsel submitted that the instant assets are anticipated to be put into commercial operation on 30.6.2018 and requested for grant of tariff as prayed in the petition.

2. The Commission observed that the petitioner's prayer for grant of tariff for the instant assets will be taken up after the COD of the instant asset and directed to approach the Commission after the COD of the assets. The Commission also directed to list the petition after the petitioner submits the actual date of COD of the instant assets.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

